

financial problems due to large outstandings from customers. Besides the company is having a lean order book position mainly because of resource crunch with the major customers.

(c) Capacity utilisation of BHEL units at Tiruchy, Hardwar, Ranipet, Bhopal & Hyderabad is likely to be seriously affected due to huge outstandings and paucity of orders.

(d) BHEL is taking the following steps to improve the situation:—

- (i) Making vigorous efforts to realise its dues from customers;
- (ii) Increase in exports (deemed and physical);
- (iii) Formulating bids to customers with consortium arrangements to tide over the paucity of orders.
- (iv) Diversification into new areas of business.

Industrial Development

3679. SHRI SURENDRAPAL PATHAK: Will the Prime Minister be pleased to state:

(a) whether the Government propose to constitute a special working group to chalk out strategy for the speedily industrial development of Uttar Pradesh and Madhya Pradesh;

(b) if so, the details in regard thereto;

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) No, Sir.

(b) and (c). Do not arise.

[English]

Amendment to the Industrial Disputes Act—1947

3681. SHRI J. CHOKKA RAO: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal to amend the Industrial Disputes Act 1947 to quicken the process of sick industrial units in the country exempting them from obtaining prior permission from State Government and giving notification to the workers;

(b) if so, the details thereof; and

(c) whether the Government also propose to bar the raising of industrial disputes in respect of sick units; if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

[Translation]

Implementation of D. W. C. R. A.

3682. SHRI RAM NARAIN BERWA: DR. LAL BAHADUR RAWAL: SHRI M. V. V. S. MURTHY:

Will the PRIME MINISTER be pleased to state:

(a) the places in the country where Development of Women and Children in Rural Areas Programme has since been implemented, State-wise;

(b) the funds allocation made therefor

during 1989-90, 1990-91 and 1991-92, State-wise;

(c) the funds allocated or proposed to be allocated for the same in 1992-93, State-wise; and

(d) the target fixed and achieved so far under the said programme, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) A State-wise statement I showing the districts covered under D. W. C. R. A. upto 1991-92 is given below.

(b) State-wise funds are not allocated under DWCRA scheme but releases are made to the districts. Under the scheme, for income generating activities, funding is equally shared by Government of India, UNICEF and the State Government. A Statement showing releases made by the Central Government for 1989-90, 1990-91 and 1991-92 is at statement-II.

(c) Net yet done.

(d) A State-wise statement showing the targets fixed and achieved pertaining the to formation of groups is at statement-III.

STATEMENT-I

List of 241 Districts Under Development of Women and Children in Rural Areas (DWCRA) upto 1991-92.

1. ANDHRA PRADESH
 1. Adilabad.
 2. Srikakulam.
 3. Cuddapah.

4. Mehubnagar.
5. Anantapur.
6. Visianagaram.
7. Prakasam.
8. Medak.
9. Karimnagar.
10. Nellore.
11. Nizambad.
12. Kurnool.

2. ASSAM

1. Karbianglong
2. Dhubri
3. Darrang
4. Sibsagar
5. Nagaon
6. Sonitpur
7. Lakhimpur
8. Nalbari
9. North Cachar

3. ARUNACHAL PRADESH.

1. East Kameng
2. West Siang
3. Tirap
4. Tewang

- | | |
|--------------------|------------------|
| 5. Upper Subansiri | 21. Rohtas |
| 6. Lohit | 5. GOA. |
| 7. East Siang | 1. Panaji |
| 4. BIHAR. | 6. GUJARAT. |
| 1. Hazaribagh | 1. Ahmedabad |
| 2. Madhubani | 2. Junagarh |
| 3. Gopalganj | 3. Panchmahal |
| 4. Samastipur | 4. Bharuch |
| 5. Palamau | 5. Surendarnagar |
| 6. Siwan | 6. Banaskantha |
| 7. Lohhardagga | 7. Kutch |
| 8. Deoghar | 8. Surat |
| 9. Saran | 9. Amerli |
| 10. Godda | 10. Mehsana |
| 11. Gaya | 11. Valsad. |
| 12. Patna | 7. HARYANA. |
| 13. Aurangabad | 1. Mohindergarh |
| 14. Jahanabad | 2. Sirsa |
| 15. Vaishali | 3. Sonapat |
| 16. Sitamarhi | 4. Gurgaon |
| 17. Ranchi | 5. Rewari |
| 18. Muzaffarpur | 6. Rohtak |
| 19. West Champaran | 7. Bhiwani |
| 20. East Champaran | 8. Faridabad |

9. Karnal
8. HIMACHAL PRADESH.

1. Kangra
2. Shimla
3. Chamba
4. Mandi
5. Sirmaour
6. Kulu
7. Solan

9. JAMMU & KASHMIR.

1. Doda
2. Kupwara
3. Udhampur
4. Budgam
5. Jammu
6. Sirnagar

10. KARNATAKA.

1. Bijapur
2. Chickmagalur
3. Mysore
4. Dharwar
5. Gulbarga
6. Raichur
7. Dakshin Kannada

8. Kodagu

9. Kolar

10. Bellary

11. Shimoga

11. KERALA

1. Wynaad

2. Palghat

3. Idukki

4. Mullapuram

5. Cannanore

6. Kozhikode

7. Alappuzha

12. MADHYA PRADESH

1. Shahdol

2. Chindwara

3. Guna

4. Raipur

5. Rajgadh

6. Surguja

7. Shajapur

8. Bhind

9. Tikamgarh

10. Sehore

11. Sidhi

- | | |
|-----------------|---------------------|
| 12. Rewa | 12. Jalgaon |
| 13. Morena | 13. Nanded |
| 14. Bastar | 14. Buldhana |
| 15. Khargone | 15. Wardha |
| 16. Panna | 14. MANIPUR |
| 17. Raigarh | 1. Imphal |
| 18. Dhar | 2. Ukhrul |
| 19. Jhabua | 3. Churachandrapur |
| 20. Raisen | 4. Thoubal |
| 21. Hoshangabad | 5. Vishnupur |
| 22. Gwalior | 6. Tamenglong |
| 23. Ujjain | 15. MEGHALAYA |
| 13. MAHARASHTRA | 1. West Khasi Hills |
| 1. Osmanabad | 2. East Garo Hills |
| 2. Bhandara | 16. MIZORAM |
| 3. Nasik | 1. Aizwal |
| 4. Dhule | 2. Lunglei |
| 5. Thane | 17. NAGALAND |
| 6. Sholapur | 1. Kohima |
| 7. Yavatmal | 2. Mokokchung |
| 8. Beed | 3. Tuensang |
| 9. Raigad | 4. Zonopoto |
| 10. Chandrapur | 18. ORISSA |
| 11. Gadchiroli | 1. Kalahandi |

- | | |
|--|---|
| <p>2. Bolangir</p> <p>3. Dhenkanal</p> <p>4. Sambalpur</p> <p>5. Sundergarh</p> <p>6. Korput</p> <p>7. Cuttack</p> <p>19. PUNJAB</p> <p>1. Gurdaspur</p> <p>2. Bhatinda</p> <p>3. Ferozpur</p> <p>4. Sangrur</p> <p>5. Hoshiarpur</p> <p>6. Kapurthala</p> <p>20. RAJASTHAN</p> <p>1. Banswara</p> <p>2. Pali</p> <p>3. Alwar</p> <p>4. Bhilawar</p> <p>5. Jhodhpur</p> <p>6. Tonk</p> <p>7. Udaipur</p> <p>8. Sikar</p> <p>9. Barmer</p> <p>10. Dholpur</p> | <p>11. Jalore</p> <p>12. Dungarpur</p> <p>13. Bharatpur</p> <p>14. Sawai Madhopur</p> <p>21. SIKKIM</p> <p>1. West District</p> <p>2. South District</p> <p>22. TAMILNADU</p> <p>1. Dharmapuri</p> <p>2. Periyar</p> <p>3. Trichi</p> <p>4. South Arcot</p> <p>5. North Arcot</p> <p>6. Pudukottai</p> <p>7. Salem</p> <p>8. Thanjavur</p> <p>9. Tirunelveli</p> <p>10. Coimbatore</p> <p>11. Pasumpan Thever Thirumagam</p> <p>23. TRIPURA</p> <p>1. Tripura West</p> <p>2. Tripura North</p> <p>24. UTTAR PRADESH</p> <p>1. Basti</p> |
|--|---|

2. Banda
3. Sultanpur
4. Etawah
5. Deoria
6. Allahabad
7. Gorakhpur
8. Nianital
9. Pauri
10. Raibareilly
11. Gonda
12. Shahjanapur
13. Mainpuri
14. Hardoi
15. Uttar Kashi
16. Badaun
17. Barabanki
18. Pratapgarh
19. Pithoragarh
20. Farrukhabad
21. Dehradun
22. Jaunpur
23. Almora
24. Faizabad
25. Mirzapur

26. Varanasi
27. Azamgarh
28. Ballia
29. Ghazipur
30. Hamirpur
31. Fatehpur
32. Mau

25. WEST BENGAL

1. Purulia
2. Bankura
3. Jalpaiguri
4. South 24 Pargana
5. North 24 Pargana
6. Hooghly
7. Midnapur
8. Burdwan

NAME OF UNION TERRITORIES

1. Andaman & Nicobar Islands
2. Dadra & Nagar Haveli
3. Delhi
4. Lakshadweep
5. Pondicherry

STATEMENT-II

*Yearly fund released under DWCR**(Rs. in lakhs)*

| <i>Sl. No.</i> | <i>State/UT</i> | <i>1989-90</i> | <i>1990-91</i> | <i>1991-92 (upto Feb. 92)</i> |
|----------------|-------------------|----------------|----------------|-----------------------------------|
| 1. | Andhra Pradesh | 60.18 | 54.23 | 36.82 |
| 2. | Assam | 41.35 | 23.17 | 10.10 |
| 3. | Arunachal Pradesh | 5.58 | 10.18 | 13.14 |
| 4. | Bihar | 26.90 | 72.64 | 25.25 |
| 5. | Goa | 9.87 | 4.55 | 4.20 |
| 6. | Gujarat | 61.90 | 11.36 | 20.40 |
| 7. | Haryana | 24.58 | 36.65 | 45.94 |
| 8. | Himachal Pradesh | 16.94 | 42.83 | 19.52 |
| 9. | Jammu & Kashmir | 17.67 | 10.10 | - |
| 10. | Karnataka | 35.11 | 44.93 | 45.66 |
| 11. | Kerala | 25.42 | 28.73 | 17.12 |
| 12. | Madhya Pradesh | 63.72 | 42.88 | 23.63 |
| 13. | Maharashtra | 20.53 | 46.96 | 27.28 |
| 14. | Manipur | 13.13 | - | 46.01 |
| 15. | Meghalaya | 4.13 | 5.16 | - |
| 16. | Mizoram | 6.75 | 12.73 | 10.59 |
| 17. | Nagaland | 17.64 | 10.46 | 8.89 |
| 18. | Orissa | 21.44 | 23.73 | 60.99 |
| 19. | Punjab | 28.12 | 24.48 | 27.18 |

(Rs. in lakhs)

| <i>Sl. No.</i> | <i>State/UT</i> | <i>1989-90</i> | <i>1990-91</i> | <i>1991-92 (upto Feb. 92)</i> |
|--|-----------------|----------------|----------------|-----------------------------------|
| 20. | Rajasthan | 47.27 | 35.35 | 19.15 |
| 21. | Sikkim | 3.95 | 1.01 | 4.05 |
| 22. | Tamil Nadu | 31.10 | 57.38 | 49.15 |
| 23. | Tripura | 0.80 | 12.71 | 1.33 |
| 24. | Uttar Pradesh | 109.38 | 128.34 | 68.54 |
| 25. | West Bengal | 51.42 | 29.82 | 22.87 |
| 26. | A&N Island | 0.28 | 0.28 | 0.16 |
| 27. | D&N Haveli | 1.52 | - | - |
| 28. | Delhi | - | - | - |
| 29. | Lakshadweep | 3.67 | 3.04 | 1.71 |
| 30. | Pondicherry | 1.20 | - | 4.48 |
| TOTAL | | 729.55 | 773.70 | 612.15 |
| Funds released to CAPART for assistance to Voluntary Agencies. | | 171.74 | 125.00 | 135.00 |
| Grand Total: | | 901.29 | 898.70 | 747.15 |

STATEMENT-III

State-wise target & groups formed under Development of Women & Children in Rural Areas 1985-86 to 1991-92 (upto January, 1992)

| <i>Sl. No.</i> | <i>State/Uts</i> | <i>Target of groups</i> | <i>Groups formed</i> |
|----------------|------------------|-------------------------|----------------------|
| 1. | Andhra Pradesh | 2610 | 2679 |
| 2. | Assam | 1750 | 1044 |

| <i>Sl. No.</i> | <i>State/Uts</i> | <i>Target of groups</i> | <i>Groups formed</i> |
|----------------|-------------------|-------------------------|----------------------|
| 3. | Arunachal Pradesh | 467 | 58 |
| 4. | Bihar | 4950 | 2539 |
| 5. | Goa | 230 | 225 |
| 6. | Gujarat | 2354 | 1182 |
| 7. | Haryana | 1410 | 1089 |
| 8. | Himachal Pradesh | 1472 | 1334 |
| 9. | Jammu and Kashmir | 1816 | 732 |
| 10. | Karnataka | 2070 | 1784 |
| 11. | Kerala | 1475 | 1075 |
| 12. | Madhya Pradesh | 5000 | 5176 |
| 13. | Maharashtra | 3010 | 1914 |
| 14. | Manipur | 495 | 701 |
| 15. | Meghalaya | 461 | 241 |
| 16. | Mizoram | 356 | 372 |
| 17. | Nagaland | 490 | 382 |
| 18. | Orissa | 2878 | 2932 |
| 19. | Rajasthan | 3532 | 2121 |
| 20. | Punjab | 1410 | 1404 |
| 21. | Sikkim | 290 | 232 |
| 22. | Tamil Nadu | 2966 | 2665 |
| 23. | Tripura | 418 | 496 |
| 24. | Uttar Pradesh | 7560 | 7042 |

| Sl. No. | State/Uts | Target of groups | Groups formed |
|---------|----------------------|------------------|---------------|
| 25. | West Bengal | 2180 | 1499 |
| 26. | A&N Islands | 150 | 44 |
| 27. | Daman & Diu | 70 | |
| 28. | Delhi | 150 | 14 |
| 29. | Chandigarh | 50 | — |
| 30. | Lakshadweep | 160 | 50 |
| 31. | Pondicherry | 150 | 107 |
| 32. | Dadra & Nagar Haveli | 120 | 72 |
| Total | | 52500 | 41205 |

P.S.- No targets were fixed for 1983-84 & 1984-85.

Implementation of Desert Development Programme in Rajasthan

3683. SHRI RAM NARAIN BERWA: Will the PRIME MINISTER be pleased to state:

(a) the names of places in Rajasthan where Desert Development Programme has been implemented;

(b) the amount allocated under this programme during the last three years.

(c) whether the expansion of desert is likely to be controlled under this programme;

(d) if so, whether it is proposed to continue the programme; and

(e) if no, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT

(SHRI G. VENKAT SWAMY) (a) The Desert Development Programme is in operation in 11 districts of Rajasthan namely Barmer, Bikaner, Churu, Sriganganagar, Jaisalmer, Jalore, Jhunjunu, Jodhpur, Nagaur, Pali and Sikar.

(b) An amount of Rs. 3800 lakhs was allocated for Rajasthan during 1989-90. During 1990-91 and 1991-92, the allocation was the same as in 1989-90.

(c) The Programme aims at controlling desertification and restoring ecological balance in the long run through activities such as afforestation with special emphasis on sanddune stabilisation, and shelter belt plantation, grass-land development, soil and moisture conservation and water resources development.

(d) Yes, Sir.

(e) The question does not arise.